

Annexure - 3

Name of the Corporate Debtor: VAMAN TEXTILES PRIVATE LIMITED

Date of commencement of CIRP : 26.05.2020

List of creditors as on : 25.06.2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amt. of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by Guarantee	Whether Related Party	% of voting share in coC					
1	Punjab National Bank	22.06.2020	8,83,01,738	8,83,01,738	Term Loan and Cash Credit	8,83,01,738	8,83,01,738	No	100	0	0	0	0	We have verified the details of security created from the data available on Ministry of Corporate Affairs portal. However, Details required from CD for verification was not made available, hence provisionally admitted
	Details of Security Interest		Hypothecation of goods and book debts to secure cash credit facility											
			Hypothecation of Plant & Machinery											
			Mortgage over Property bearing Plot No. 9 to 12 and Plot No. 44 to 63, Gokul Industrial Estate belonging to M/s. Vaman Textiles Pvt. Ltd admeasuring 594.78 Sq. Mtrs. and admeasuring 3533.56 Sq. Mtrs respectively at the land bearing Block No. 130 of Moje: Village: Tantithaiya, Sub dist/Taluka: Palsana, Dist: Surat											